## The Number of Resumed Plots

\*294

SH. AFTAB AHMED MLA: Will the Urban Local Bodies Minister be pleased to state the number of resumed plots re-allotted by the Haryana Urban Development authority and HSIIDC in the state from 01.01.2015 till to date together with the criteria adopted for it alongwith the details thereof?

## Reply

Sir, the Haryana Shehri Vikas Pradhikaran had resumed 113 plots out of which 107 numbers of plots were restored and 6 resumed plots sold in auction in various Urban Estates developed by HSVP w.e.f 01.01.2015 till to date. These were resumed/order to be resumed on account of violation of terms & conditions of allotment under section 17 of the Haryana Urban Development Authority Act of 1977.

Further, HSIIDC has restored total 49 number of plots which were resumed from 01.01.2015 till to date. The Corporation restored 12 number of plots on account of the allottee having constructed the building or implemented the project and cleared the dues; 4 number of plots were re-allotted at the then current rate of allotment; and; 21 number of plots were available for allotment after resumption, out of which 12 numbers were allotted afresh as per the approved allotment procedure.